GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2248 TO BE ANSWERED ON 05.08.2024

Customized Plan for Waste Management

2248. SMT SAMBHAVI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) Whether the Government is aware of the inadequate infrastructure for waste management in the country;
- (b) if so, the steps taken by the Government to upgrade infrastructure to handle the increasing volume of municipal solid waste, if not, the reasons therefor;
- (c) The details of policies or regulations in place to address the gaps in waste collection and treatment;
- (d) Whether the Government has any customized plan to monitor and enforce waste management practices across different States and municipalities in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (e): As per Annual Report submitted by 36 States/UTs for the year 2021 – 2022, under Solid Waste Management Rules, 2016, to Central Pollution Control Board, the total municipal solid waste generated in the country was 1,70,339 TPD, of which 1,56, 449 TPD, was collected and 91,511 TPD was processed / treated and 41,455 TPD was landfilled.

The Central Government has launched Swachh Bharat Mission Urban 2.0 (SBM-U 2.0) in October 2021 with overall vision of creating "Garbage Free Cities" and to make all cities clean and garbage free, with 100% scientific processing of municipal solid waste. Under SBM-U 2.0, Additional Central Assistance is provided to States and Union Territories for solid waste management by Ministry of Housing and Urban Affairs, as per scheme guidelines.

As per Solid Waste Management Rules, 2016, the State Pollution Control Committee or Pollution Control Committee concerned inter alia are mandated to enforce the rules. Further, the Urban Development Department in States and Union Territories are mandated to ensure implementation of Solid Waste Management Rules, 2016, by all local authorities.
